

ITEM NO.63

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(Cr1.) No. 1/2022

SHACHI NELLI

Petitioner(s)

VERSUS

YATI NARSINGHANAND @ DEEPAK TYAGI

Respondent(s)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Mrigank Prabhakar, AOR
Mr. Raghav Tankha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On being queried about the transcription of the contents of the video carrying the questioned statements, learned counsel for the petitioner prays for time to place such transcription on record.

List the matter after three weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)